

Sl. No.	States	% of women Persondays during FY 2013-14
18.	Nagaland	29
19.	Odisha	34
20.	Punjab	53
21.	Rajasthan	68
22.	Sikkim	45
23.	Tamil Nadu	84
24.	Tripura	47
25.	Uttar Pradesh	22
26.	Uttarakhand	45
27.	West Bengal	35
28.	Andaman and Nicobar	47
29.	Dadra and Nagar Haveli	NR
30.	Daman and Diu	NR
31.	Goa	75
32.	Lakshadweep	23
33.	Puducherry	86
34.	Chandigarh	NR
	TOTAL	53

New roads under PMGSY in Vidarbha

3510. SHRI AVINASH PANDE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is planning the construction of any new roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the Vidarbha region of Maharashtra; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) The status of road length sanctioned and completed in the Vidarbha region of Maharashtra under Pradhan Mantri Gram Sadak Yojana (PMGSY-I&II), is given in the table below:-

Scheme	Length sanctioned (in km)	Length completed (in km)
PMGSY-I	7,781.71	7,149.92
PMGSY-II	737.76	recently sanctioned

At present, no proposal is pending with the Ministry for the construction of any roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the Vidarbha region of Maharashtra.

Delayed payment under MGNREGA

3511. SHRI S. THANGAVELU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether according to last year's records, 25 per cent of the payments amounting to ₹ 2,700 crore are delayed beyond the stipulated 15 days under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);

(b) whether a fraction of payments, about ₹ 125 crore have been delayed for over 20 days; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) As per the data available in the Programme Management Information System (MIS), the payments amounting to ₹12,673.14 crore were delayed beyond the stipulated period of 15 days under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in 2013-14.

Schemes for development of rural areas

3512. SHRIMATI JHARNADAS BAIDYA:

SHRI GARIKAPATI MOHAN RAO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of schemes implemented/being implemented by Government for potential development of rural areas in the country;

(b) the details of funds allocated, released and utilized under each of these schemes during the last three years, State-wise and scheme-wise; and

(c) the steps being taken by Government to address the grey areas in the implementation of those schemes?